

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.4237/2017

Friday, this the 1st day of December 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. Uday Kumar Varma, Member (A)**

Dr. Deepak Kumar, Asst. Professor (Pediatrics) Group A
Aged about 33 years
s/o Sh. Bhagwan Singh
r/o 297-A, SFS Flats, C-3 Block
Janakpuri, New Delhi – 110 058

..Applicant

(Mr. M K Bhardwaj, Advocate)

Versus

1. Union of India through its Secretary
Ministry of Health & Family Welfare
Nirman Bhawan, New Delhi
2. Govt. of NCT of Delhi
Through Chief Secretary
Delhi Secretariat
I P Estate, New Delhi – 110 002
3. The Principal Secretary
Department of Health & Family Welfare
Delhi Secretariat, IP Estate
New Delhi

..Respondents

O R D E R (ORAL)

Justice Permod Kohli:

In the prayer made the applicant has challenged some termination orders whereas there is no termination. At this stage, Shri M.K. Bhardwaj, learned counsel for the applicant seeks to withdraw this OA with liberty to file fresh one giving correct particulars. The OA is accordingly dismissed as withdrawn with liberty as prayed.

(Uday Kumar Varma)
Member (A)

(Justice Permod Kohli)
Chairman

December 1, 2017

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